

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 18-06-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	BAIL APPLN NDPS 100285/2020	STATE GOVERNMENT NCB Mumbai Vs Shivam Piyush Hindia	Argument	
2	BAIL APPLN NDPS 100286/2020	STATE GOVERNMENT NCB Mumbai Vs Shivam Piyush Hindia	Argument	
3	BAIL APPLN NDPS 100287/2020	STATE GOVERNMENT NCB Mumbai Vs Shivam Piyush Hindia	Argument	
4	BAIL APPLN NDPS 100288/2020	STATE GOVERNMENT NCB Mumbai Vs Shivam Piyush Hindia	Argument	
5	BAIL APPLN NDPS 100660/2020	Shivam Piyush Hindia Vs Intelligence Officer	Order	
6	NDPS M A 100453/2020	Amina Sajid Khan Vs The State of Maharashtra Dharavi Police Station	Reply/Say	
7	REMAND APPLN NDPS 100159/2019	The State of ANC Worli Unit Vs Mohd. Suleman Abdul Khalid Shaikh	Appearance	
8	REMAND APPLN NDPS 101279/2019	The State- ANC Ghatkopar Unit Vs Shamim @ Shabbo Majid Shaikh Sidhiqi	Appearance	
9	REMAND APPLN NDPS 100120/2020	The State- Malvani Police Station Vs Imran Imtiyaz Shaikh	Appearance	
10	NDPS M A 100585/2020	Shabir Hanif Khan Vs ANC, Bandra Unit	Appearance	
11	ABA 100634/2020	Nazneen @ Munni Ahmed Niyaz Ahmed Shaikh Vs Dharavi Police Station	Appearance	
12	BAIL APPLN NDPS 100210/2020	Aitesham Mohd. Rafique Ansari @ Shaam @ Veernal Vs The State- ANC Worli Unit	Notice	